

THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTICE

No. HCM. III/04/2015/ _____

Dated, Shillong the 26th October 2018

It is hereby notified to all concerned that Hon'ble the Chief Justice has directed that henceforth a Regular Weekly Cause List shall be issued and uploaded on the website of this Hon'ble Court at the end of every week. In addition a Supplementary List containing the matters filed during the course of the week/ matters specifically ordered by the Court to be listed during that week, shall also be issued and uploaded on the website.

By order,


REGISTRAR (JUDL.)

Memo No. HCM. III/04/2015/ 1526A

Dated, Shillong the 26th October 2018

Copy for information to: -

1. *The Joint Registrar –cum– Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.*
2. *The P.S to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.*
3. *The Registrar (Judicial) & Joint Registrar (Judicial), High Court of Meghalaya, Shillong.*
4. *The Advocate General, High Court of Meghalaya, Shillong.*
5. *The Central Government Counsel, High Court of Meghalaya, Shillong.*
6. *President / Secretary, High Court Bar Association, Shillong.*
7. *President / Secretary, Shillong Bar Association, Shillong.*
8. *Court Master-I/II & Superintendent-II, High Court of Meghalaya, Shillong for information.*
9. *The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.*
10. *Notice Board.*
11. *Office File.*


REGISTRAR (JUDL.)